

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES**

LOK SABHA

**SRARRED QUESTION NO.*197
TO BE ANSWERED ON 29.11.2016**

Upliftment of Differently abled Persons

***197. COL SONARAM CHOUDHARY:
SHRI KANTI LAL BHURIA:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received proposals from various States including Rajasthan under the welfare schemes for differently abled including Deendayal Disabled Rehabilitation Scheme (DDRS);
- (b) if so, the present status of the above proposals and scheme, State-wise;
- (c) the funds allocated and utilised under various schemes for upliftment of disabled persons during the said period, State-wise; and
- (d) the steps taken by the Government to enhance the budgetary allocation in proportion to the population of the differently abled persons in the country?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(SHRI THAAWAR CHAND GEHLOT)

- (a) Yes, the Government has received several proposals through the State Governments for our various Schemes. The Details of these Schemes are in Annexure-I.
- (b) The present Status of the proposals received by the Department through the State Governments for various Schemes are given in Annexure-II (Deendayal Disabled Rehabilitation Scheme — DDRS), Annexure-III (Scheme of Implementation of the Persons with Disabilities Act — SIPDA), Annexure-IV (Assistance to Disabled Persons for Purchase/ Fitting of Aids/Appliances— ADIP) and Annexure-V (Skill Development Scheme).
- (c) The present Status of the funds allocated and utilised of the various Schemes are given in Annexure-VI (Deendayal Disabled Rehabilitation Scheme — DDRS), Annexure-VII (Scheme of Implementation of the Persons with Disabilities Act — SIPDA), Annexure-VIII (Assistance to

Disabled Persons for Purchase/ Fitting of Aids/Appliances— ADIP), Annexure-IX (Scholarship Scheme) and Annexure-X (Skill Development Scheme).

(d) The Budget Estimates, the Revised Estimates and the Actual Expenditure over the years are given in Annexure-XI. It can be seen that over the years the Actual Expenditure of the Department has increased.

Annexure-I

Statement referred to in reply to Part (a) of Lok Sabha Starred Question No. 197 for 29.11.2016 asked by Col. Sonaram Choudhary and Shri Kanti Lal Bhuriya regarding Upliftment of Differently abled Persons .

(i) Deendayal Disabled Rehabilitation Scheme (DDRS):

Under DDRS, grant-in-aid is provided to Non-Governmental Organizations (NGOs) for their projects relating to rehabilitation of persons with disabilities aimed at enabling persons with disabilities to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels.

(ii) Scheme for Implementation of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 (SIPDA):

Under this scheme, assistance is provided to State Governments and to autonomous Organizations/Institutions under Central or State Governments, for various activities relating to implementation of Persons with Disabilities Act, 1995, particularly for creation of barrier free environment for persons with disabilities.

(iii) Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP):

Under ADIP Scheme the funds are released to various Implementing Agencies to assist the needy disabled persons in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential. Grants are released to various implementing agencies under the scheme.

(iv) District Disability Rehabilitation Centres (DDRCs):

The District Disability Rehabilitation Centres (DDRCs) were started as an outreach activity of the Ministry of Social Justice and Empowerment for providing comprehensive services to the persons with disabilities at the grass root level and for facilitating creation of the infrastructure and capacity building at the District level for awareness generation, rehabilitation and training of rehabilitation professionals.

(v) **Scholarship Schemes:**

The Ministry provides scholarship schemes for students with disabilities such as Pre-matric, Post-matric, Top Class Education, National Fellowship, and National Overseas Scholarship. The objectives of the schemes are to provide financial assistance to the students with disabilities for studying in pre-matric, post matric and Post Graduate courses in some Institutes of Excellence as notified in the scheme. However, the beneficiaries are individuals and States are not being provided with the funds.

(vi) **The National Action Plan (NAP) for Skill Development of Persons with Disabilities under SIPDA Scheme**

The Department of Empowerment of Persons with Disabilities (DEPwD), Ministry of Social Justice and Empowerment has launched the National Action Plan for Skill Development of Persons with Disabilities, in collaboration with the Ministry of Skill Development and Entrepreneurship (MSDE), on 21st March 2015. In order to implement the National Action Plan, a panel of Training Partners has been prepared, comprising of 202 organizations, including 14 Government Organizations and 188 Voluntary Organizations (VOs). Apart from these Empanelled Training Partners (ETPs) of this Department, skilling of PwDs is also being done through seven National Institutes (NIs), the National Handicapped Finance and Development Corporation (NHFDC) (a PSU under DEPwD), 21 Vocational Rehabilitation Centers for Handicapped (VRCHs) under Ministry of Labour & Employment and Vocational Training Centres (VTCs) run by VOs as a part of Deendayal Disabled Rehabilitation Scheme.

(vii) **National Handicapped Finance and Development Corporation (NHFDC)** is providing financial assistance in the form of concessional loans to the persons with disabilities for self-employment and higher education.

(vii) **National Trust** has been implementing schemes for providing support to the Persons with Disabilities suffering from autism, cerebral palsy, mental retardation and multiple disabilities to enable them to lead independent life.

In addition, 8 **National Institutes** namely National Institute for Empowerment of Persons with Visual Disabilities (NIEPVD), Dehradun; National Institute for Empowerment of Persons with Intellectual Disabilities (NIEPID), Secunderabad; Ali Yavar Jung National Institutes of

Speech and Hearing Disabilities (AYJNISHD), Mumbai; National Institute for the Locomotor Disabilities (NILD), Kolkata; Swami Vivekanand National Institute for Rehabilitation Training and Research (SVNIRTAR), Cuttack; Pt. Deen Dayal Upadhyay National Institute for Persons with Physical Disabilities (PDUNIPPD), New Delhi; the National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD), Chennai; and the Indian Sign Language Research and Training Centre (ISLRTC), New Delhi, along with their extended arms, the Composite Regional Centres (CRCs) and the Regional Centres (RCs) provide rehabilitation services to the persons with disabilities. Under DDRS, Grant-in-Aid is provided to Non-Governmental Organizations (NGOs) for their projects, aimed at enabling persons with disabilities to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels.

Annexure-II

State/UTs wise Number of Proposals received and Number of Proposals Sanctioned under DDRS during the current year (As on 23.11.2016)

S. No.	State/UT	2016-17			
		Number of Proposals Received	Number of Proposals Sanctioned		
			2015-16	2016-17	Total
1	Andhra Pradesh	0	41	0	41
2	Arunachal Pradesh	0	1	0	1
3	Assam	0	10	0	10
4	Bihar	0	6	0	6
5	Chattisgarh	0	5	0	5
6	Delhi	0	8	0	8
7	Goa	0	1	0	1
8	Gujarat	28	8	0	8
9	Haryana	0	14	0	14
10	Himachal Pradesh	4	4	0	4
11	Jammu & Kashmir	0	1	0	1
12	Jharkhand	0	1	0	1
13	Karnataka	0	6	0	6
14	Kerala	60	44	0	44
15	Madhya Pradesh	25	13	0	13
16	Maharashtra	15	21	0	21
17	Manipur	0	22	0	22

S. No.	State/UT	2016-17			
		Number of Proposals Received	Number of Proposals Sanctioned		
			2015-16	2016-17	Total
18	Meghalaya	6	4	0	4
19	Mizoram	2	2	0	2
20	Nagaland	0	0	0	0
21	Orissa	21	21	0	21
22	Pondicherry	1	1	0	1
23	Punjab	8	8	0	8
24	Rajasthan	0	18	0	18
25	Sikkim	0	0	0	0
26	Tamil Nadu	0	15	0	15
27	Telengana	16	38	0	38
28	Tripura	0	2	0	2
29	Uttar Pradesh	4	29	0	29
30	Uttrakhand	0	3	0	3
31	West Bengal	0	30	0	30
	Total	190	377	0	377

Annexure -III

Status of Proposals received under the SIPDA Scheme during the current year

S. No.	State/UT	No. of Proposals received	No. of Proposals Sanctioned
1	Andhra Pradesh	4	2
2	Arunachal Pradesh	--	--
3	Assam	3	1
4	Bihar	1	--
5	Chhattisgarh	5	1
6	Goa	1	--
7	Gujarat	2	1
8	Haryana	2	--
9	Himachal Pradesh	2	1
10	Jammu & Kashmir	4	2
11	Jharkhand	1	1
12	Karnataka	1	--
13	Kerala	2	1
14	Madhya Pradesh	30	17
15	Maharashtra	2	1
16	Manipur	1	1
17	Meghalaya	3	2
18	Mizoram	1	1
19	Nagaland	2	1

S. No.	State/UT	No. of Proposals received	No. of Proposals Sanctioned
20	Odisha	4	2
21	Punjab	5	2
22	Rajasthan	6	2
23	Sikkim	3	1
24	Tamil Nadu	3	1
25	Telangana	1	--
26	Tripura	2	--
27	Uttar Pradesh	2	1
28	Uttarakhand	1	1
29	West Bengal	3	2
30	Andaman and Nicobar Islands	--	--
31	Chandigarh	1	1
32	Dadar and Nagar Haveli	--	--
33	Daman and Diu	--	--
34	Delhi	4	2
35	Lakshadweep	1	--
36	Puducherry	4	3

Annexure-IV

Status of proposals received by the Government from the States under Assistance to Disabled Persons for Purchase/Fittings of Aids/Appliances (ADIP Scheme) and number of proposals sanctioned during the current year (as on 15.11.2016).

S. No.	Name of the State / UT	No. of Proposals Received	No. of Proposal Sanctioned	Remarks
1	Andhra Pradesh	1	-	Proposals which are complete in all respects are considered during the current financial as per availability of funds.
2	Bihar	-	-	
3	Chhattisgarh	-	-	
4	Goa	-	-	
5	Gujarat	8	-	
6	Haryana	1	-	
7	Himachal Pradesh	-	-	
8	Jammu & Kashmir	-	-	
9	Jharkhand	-	-	
10	Karnataka	4	-	
11	Kerala	-	-	
12	Madhya Pradesh	11	-	
13	Maharashtra	6	-	
14	Orissa	11	-	
15	Punjab	2	-	
16	Rajasthan	4	1	
17	Tamil nadu	2	-	

S. No.	Name of the State / UT	No. of Proposals Received	No. of Proposal Sanctioned	Remarks
18	Uttar Pradesh	16	-	
19	Uttrakhand	-	-	
20	West Bengal	3	-	
21	Andaman & Nicobar	-	-	
22	Chandigarh	-	-	
23	Dadra & Nagar Haveli	-	-	
24	Daman & Diu	-	-	
25	Delhi	2	-	
26	Lakshadweep	-	-	
27	Puducherry	-	-	
28	Arunachal Pradesh	-	-	
29	Assam	10	-	
30	Manipur	-	-	
31	Meghalaya	-	-	
32	Mizoram	1	-	
33	Nagaland	-	-	
34	Sikkim	-	-	
35	Tripura	1	-	
36	Telangana	1	-	
TOTAL		84	1	

Annexure -V

Number of proposals under Skill Development Scheme under National Action Plan received from various States

S. No.	Sate/UT	No. for proposal received through State Government	No. for proposal Sanctioned
1	ANDAMAN AND NICOBAR	0	0
2	ANDHRA PRADESH	2	0
3	ARUNACHAL PRADESH	1	0
4	ASSAM	1	0
5	BIHAR	0	0
6	CHANDIGARH	2	1
7	CHHATTISGARH	1	0
8	DADRA & NAGAR HAVELI	0	0
9	DAMAN & DIU	0	0
10	DELHI	4	2
11	GOA	0	0
12	GUJARAT	3	0
13	HARYANA	5	0
14	HIMACHAL PRADESH	1	1
15	JAMMU AND KASHMIR	4	1
16	JHARKHAND	0	0
17	KARNATAKA	2	0
18	KERALA	0	0
19	LAKSHADWEEP	0	0
20	MADHYA PRADESH	19	1
21	MAHARASHTRA	2	0

S. No.	Sate/UT	No. for proposal received through State Government	No. for proposal Sanctioned
22	MANIPUR	4	0
23	MEGHALAYA	0	0
24	MIZORAM	0	0
25	NAGALAND	0	0
26	ODISHA	8	0
27	PUDUCHERRY	0	0
28	PUNJAB	1	1
29	RAJASTHAN	2	0
30	Sikkim	0	0
31	TAMIL NADU	4	0
32	TELANGANA	0	0
33	TRIPURA	0	0
34	UTTARAKHAND	0	0
35	UTTAR PRADESH	4	0
36	WEST BENGAL	7	1
TOTAL		77	8

Annexure -VI

**State/UTs wise Notional Allocation and funds utilized under DDRS
during the current year (As on 23.11.2016)**

(Amount Rupees in Lakhs)

S. No.	Name of the State	2016-17	
		Notional Allocation	Amount Released & Utilised
1	Andhra Pradesh	527.00	597.62
2	Arunachal Pradesh	4.00	3.87
3	Assam	87.00	44.62
4	Bihar	194.00	21.86
5	Chattisgarh	59.00	10.53
6	Delhi	106.00	51.62
7	Goa	9.00	4.89
8	Gujarat	109.00	27.87
9	Haryana	106.00	65.03
10	Himachal Pradesh	24.00	15.86
11	Jammu & Kashmir	32.00	3.25
12	Jharkhand	52.00	0.94
13	Karnataka	145.00	65.38
14	Kerala	276.00	305.46
15	Madhya Pradesh	190.00	53.87
16	Maharashtra	288.00	165.86
17	Manipur	151.00	139.81
18	Meghalaya	24.00	39.64
19	Mizoram	9.00	7.38

S. No.	Name of the State	2016-17	
		Notional Allocation	Amount Released & Utilised
20	Nagaland	2.00	0
21	Odisha	302.00	133.48
22	Pondicherry	10.00	7.16
23	Punjab	68.00	45.58
24	Rajasthan	205.00	66.98
25	Sikkim	1.00	0
26	Tamil Nadu	201.00	57.72
27	Tripura	8.00	6.84
28	Uttar Pradesh	507.00	181.82
29	Uttrakhand	42.00	18.37
30	West Bengal	281.00	172.66
31	Andman and Nicobar	0.00	0
32	Chandigarh	1.00	0
33	Dadra & Nagar Haveli	0.00	0
34	Daman & Diu	0.00	0
35	Lakshadweep	0.00	0
36	Telangana	477.00	205.2
	Total	4497	2521.17

Annexure -VII

**Funds released and utilized during 2016-17 under SIPDA scheme
(Rs. in lakh)**

Sl. No.	Name of the States/UTs	2016-17 (upto 23.11.2016)	
		Funds released	Funds utilized
1.	Andhra Pradesh	--	--
2.	Assam	--	--
3.	Chhattisgarh	--	--
4.	Gujarat	--	--
5.	Himachal Pradesh	--	--
6.	Jammu & Kashmir	15.00	--
7.	Jharkhand	--	--
8.	Kerala	-	--
9.	Madhya Pradesh	19.37	--
10.	Maharashtra	--	--
11.	Manipur	--	--
12.	Meghalaya	12.45	--
13.	Mizoram	--	--
14.	Nagaland	--	--
15.	Orissa	607.13	--
16.	Punjab	5.60	--

Sl. No.	Name of the States/UTs	2016-17 (upto 23.11.2016)	
		Funds released	Funds utilized
17.	Rajasthan	--	--
18.	Sikkim	--	--
19.	Tamil Nadu	380.00	--
20.	Uttaranchal	--	--
21.	Uttar Pradesh	15.00	--
22.	West Bengal	--	--
23.	Puducherry	--	--
	Total	Rs. 1054.55 lakh	Nil

Annexure-VIII

State-Wise funds released/ utilized under Assistance to Disabled Persons for Purchase/Fittings of Aids/Appliances (ADIP Scheme) by various Implementing Agencies during 2016-17

S. No.	Name of the State/UTS	Funds released & utilized (Rs. in Lakh) (as on 15.11.2016)
1	Andhra Pradesh	376.15
2	Bihar	159.61
3	Chhattisgarh	139.22
4	Goa	3.59
5	Gujarat	1399.01
6	Haryana	239
7	Himachal Pradesh	31.18
8	Jammu and Kashmir	133.81
9	Jharkhand	0
10	Karnataka	284.79
11	Kerala	53.6
12	Madhya Pradesh	672.5
13	Maharashtra	957.36
14	Odisha	347.5
15	Punjab	435.37
16	Rajasthan	110.87
17	Tamil Nadu	163.49
18	Uttar Pradesh	2070.04

S. No.	Name of the State/UTS	Funds released & utilized (Rs. in Lakh) (as on 15.11.2016)
19	Uttrakhand	169.61
20	West Bengal	709.59
21	Andaman & Nicobar	4.27
22	Chandigarh	38.79
23	Dadra & Nagar Haveli	2.03
24	Daman & Diu	2.94
25	Delhi	265.29
26	Lakshadweep	0
27	Puducherry	0
28	Arunachal Pradesh	14.98
29	Assam	394.29
30	Manipur	365.28
31	Meghalaya	14.49
32	Mizoram	21.75
33	Nagaland	0
34	Sikkim	0
35	Tripura	79.37
36	Telangna	54.46
Total		9714.33

Annexure-IX

Funds allocated and utilized under various Scholarship and Other Schemes
(As on 24.11.2016)

(Rs. in Crores)

S. No	NAME OF THE SCHEME	Funds allocated (BE 2016-17)	Funds Utilized
1.	Pre-Matric Scholarship for Students with Disabilities	4.00	0.272
2.	Post Matric Scholarship for Students with Disabilities	8.00	2.042
3.	Scholarship for Top Class Education for Students with Disabilities	1.00	0.568
4.	National Fellowship for Students with Disabilities	19.50	14.085
5.	National Overseas Scholarship for Students with Disabilities	1.00	0.365
6.	Skill Development of Persons with Disabilities under National Action Plan (Funding from SIPDA Scheme)	-	0.751
7.	Incentive to Private Sector for providing Employment to Persons with Disabilities	0.50	0.000
TOTAL		34.00	18.083

Note :

- 1. The Last date of receipt of Scholarship Applications for the Academic Year starting July, 2016 and Ending June, 2017 is 30.11.2016.**
- 2. The above Expenditure under the Scholarship Schemes are the Scholarships that were sanctioned in 2015-2016 for the Academic Year starting July, 2015 and Ending June, 2016.**

Annexure-X

State-wise figure of funds released under Skill Development for PWDs in 2016-17

(Status as on 24.11.2016)

S. No	State	Amount (in Rs.)
1	Chandigarh	1,96,875/-
2	Delhi	14,67,369/-
3	Himachal Pradesh	4,12,380/-
4	Jammu & Kashmir	6,29,411/-
5	Madhya Pradesh	21,88,449/-
6	Punjab	2,02,800/-
7	West Bengal	24,13,850/-

Annexure-XI

Budget Estimate, Revised Estimate and Actual Expenditure of the Department since 2012-13

2012-2013			2013-14		
BE	RE	Expenditure	BE	RE	Expenditure
500.00	261.24	223.90	560.00	460.00	341.49

2014-15			2015-16		
BE	RE	Expenditure	BE	RE	Expenditure
565.00	375.00	337.96	565.40	540.00	483.34

2016-17	
BE 2016-17	Actual Expenditure Upto 24.11.2016
700.00	345.41